

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.54/MP/2019**

Subject : Petition under Section 79 (1)(f) of the Electricity Act, 2003 for seeking various reliefs against the Respondents in terms of PPA dated 25.7.2013.

Petitioner : TRN Energy Private Limited

Respondents : PTC India Ltd. & ors.

Date of hearing : **16.5.2019**

Coram : Shri P.K.Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S.Jha, Member

Parties present : Shri Sourav Roy, Advcoate, TRN Energy  
Shri Gaurav Majumdar, Advocate, TRN Energy  
Shri Harsh Anand, Advocate, TRN Energy  
Shri Sanjay Sen, Senior Advocate, PTC India  
Shri Ravi Kishore, Advocate, PTC India  
Ms. Rajshree Chaudhary, Advocate, PTC India  
Shri M.L.Choudhary, PTC India  
Shri Rajiv Srivastava, Advocate, UPPCL  
Ms. Gargi Srivastava, Advocate, UPPCL

**Record of Proceedings**

Due to paucity of time, Petition could not be taken up for hearing. Accordingly, the matter was adjourned.

2. The Petition shall be listed for hearing in due course for which separate notice shall be issued to the parties.

**By order of the Commission**

*Sd/-*  
**(B.Sreekumar)**  
**Dy. Chief (Law)**

